## HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Recruitment at Jammu) \*\*\*\*\*\*\*

## **NOTICE**

No:- 639 of 2025/RR/RC

Dated:-21-02-2025.

Subject:- Conduct of Examination (Shorthand Dictation and Typing Test) for the post of Steno-Typist (Level-5) and issuance of Admit Cards.

1. The High Court of J&K and Ladakh would be conducting the shorthand dictation and typing test for the post of Steno-Typist (Level-5) advertised vide High Court Advertisement Notification No. 02 of 2024/RR/RC Dated 09.05.2024, read with Corrigendum dated 29.07.2024, as per the following details:-

S.No	Post	Advertisement Notice No.	Division	Date of Examination	Shift and Timing	Examination Centre
1.	Steno-Typist Level-5 (29200-92300)	02 of 2024/RR/RC Dated 09.05.2024 read with Corrigendum dated 29/07.2024.	Kashmir Division	11.12 and 13 of March, 2025.	Shift and Timing as per Admit Card.	As mentioned on the Admit
2.	Steno-Typist Level-5 (29200-92300)	02 of 2024/RR/RC Dated 09.05.2024 read with Corrigendum dated 29/07.2024.	Jammu Division	25 and 26 of March, 2025.	Shift and Timing as per Admit Card.	Card.

2. The candidates who have applied for the aforementioned posts, shall download their Admit cards from the official website of High Court of J&K and Ladakh (<a href="https://jkhighcourt.nic.in">https://jkhighcourt.nic.in</a>) w.e.f. 03.03.2025.

3. In case of any difficulty in downloading/issue related to Admit Cards, candidates(s) may contact on the following helpdesk i.e. (e-Mail:recruitmentcell99@yahoo.com)

By Order

(Satinder Singh)
Registrar Recruitment

Dated: 21-02-2025.

No:- 9568-88/RR/RC

## Copy to:-

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
- 2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice\_\_\_\_

..... for information of their Lordships.

- 3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
- 5. Registrar Management, Office of the Registrar General, High Court Main Wing, Jammu.
- 6. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
- 7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
- 8. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
- 9. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 10. Notification file.